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Monday, the 15th December, 19801 the 24th Agrahayana, 1902 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

## ORAL ANSWERS TO QUESTIONS

\*381. [The questioner (Shri Robin Kalkati). was absent for answer vide col. 37 and 38 infra.1

## Supply of Crude to India by Iraq

\*382. SHRI NAND KISHORE BHATT: DR. (SHRIMATI) NAJMA HEPTULLA:

Will the Minister of PETROLEUM. CHEMICALS AND. FERTILIZERS be pleased to state:

- (a) whether it is a fact that Iraq hag intimated its decision to resume ex port of its agreed quantity of crude to India; and
- (b) if so, what are the details in this regard?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b) It would not be in national interest to divulge an information.

DR. (SHRIMATI) NAJMA HEPTULLA; Sir, if I ask any question about any other country, will that also be not in the national interest?

SHRI P. C. SETHI: If the hon. Mem. ber puts the question, I will try to answer it.

DR. (SHRIMATI) NAJMA HEPTULLA; Sir, there was a newspaper

The question was actually asked on the floor of the House by Dr. (Shrimati) Najma Heptulla.

report on Saturday that Bulgaria has offered to supply us some oil -----

to Questions

MR. CHAIRMAN; But you were asking about Iraq

DR. (SHRIMATI) NAJMA HEP, TULLA; But he said, it is not in national interest to answer it.

MR. CHAIRMAN: The hon. Member will realise that the hon. Minister is perfectly right.

SHRI ARVIND GANESH KULKARNI: When the Minister says that he cannot divulge, she is taking him round so that some information can come up.

MR. CHAIRMAN; It is not fair. It is known to everybody that there is a war going on between Iraq and Iran. We had supplies from both and I think the Minister is perfectly right and wise in not commenting on this.

AN HON. MEMBER; He is right.

DR. (SHRIMATI) NAJMA HEPTULLA; May I seek information about some other countries where there is no war?

MR. CHAIRMAN: If you were sitting here and I were sitting there, the same answer would be given. (Interruptions) . I think we will have to do that. Mr. Pandey, there is no point..,

SHRI NARSINGH NARAIN PANDEY; I will pass on to the other supplementary and then you will appre. ciate.

MR. CHAIRMAN: i will join issue and we shall have our usual round on some other occasion.

\*383. [The questioner (Shri C. Haridas) was absent. Far answer vide col. 38 infra.]